

1	2	3	4
31.	Goa	80.07	13.48
32.	Lakshadweep	NR	140.63
33.	Puducherry	193.11	288.47
34.	Chandigarh	NR	NR
TOTAL		1410127.53	396019.06

Acquisition of land for industrial facility

566. SHRI KAMAL AKHTAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of agricultural lands acquired for providing industrial facility in Uttar Pradesh, Karnataka and Andhra Pradesh;

(b) the details of land allotted to BPL Group in these States with concessions from these acquired lands, till date;

(c) whether some of industrial groups instead of utilizing land as per guidelines and parameters have opted to sell them at hugely inflated prices;

(d) if so, whether any enquiry into the matter has been proposed to be initiated against those defaulting groups; and

(e) the measures taken to rehabilitate poor farmers who were displaced by such acquisitions?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) to (e) The information is being collected from the State Governments of Andhra Pradesh, Karnataka and Uttar Pradesh and will be laid on the Table of the House on receipt.

PMGSY in Himachal Pradesh

†567. SHRI RAJNITI PRASAD: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has received any proposal from the State Government of Himachal Pradesh for construction of road in Chavvara section in Ambai-Gumna, Jalwadi-Mangara and connecting road Bakholi-Nandla in Shimla district under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the year 2009-10;

(b) if so, the amount sanctioned for each road;

(c) whether inspite of Ambai-Gumna, Jalwadi-Mangara and connecting road Bakholi-Nandla road being included in district rural road scheme, the construction of these roads has not commenced; and

†Original notice of the question was received in Hindi.